NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

Company Appeal: 2055/(MAH)/2013

CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.02.2017

NAME OF THE PARTIES:

Mr. Narendra Kumar Dhoot

V/s.

M/s. Premier Limited

SECTION OF THE COMPANIES ACT: 58A(9) of the Companies Act 1956.

S. No. NAME DESIGNATION SIGNATURE

Ankit hohia Rovocare

Thamashu I'rob Rovocare

The bashu Pey Rovocare

M. S. BHARDWAJ ARV

PROC CONVOLUTE

ORDER

Company Appeal No. 2055/58A(9)/CLB/MB/MAH/2013

At request of the parties, list this matter on 24.02.2017

Sd/-

B.S.V. PRAKASH KUMAR Member (Judicial).

Sd/-V. NALLASENAPATHY Member (Technical).